

(28)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 478/2002  
MA NO. 53/2002  
OA NO. 2311/2000

This the 8th day of January, 2003

HON'BLE SH. V.K. MAJOTRA, MEMBER (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Satya Parkash Ahir  
Accounts Asstt, Accounts Office,  
Northern Railway,  
Moradabad.

(By Advocate: Sh. G.D. Bhandari)

Versus

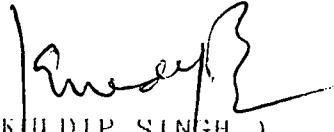
1. Sh. R.K. Singh,  
General Manager,  
Northern Railway, Baroda House,  
New Delhi-110001.
2. Mrs. Maya Sinha,  
FA & CAO,  
Northern Railway, Baroda House,  
New Delhi-110001.
3. Sh. R.K. Gehlot,  
Sr. Divisional Accounts Officer,  
D.R.M. Office,  
Northern Railway,  
Moradabad.

(By Advocate: Sh. V.S.R. Krishna)

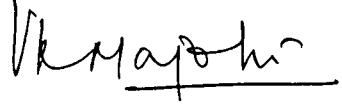
ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Cost has been paid. Tribunal's order has been complied with. Compliance affidavit has been filed by the respondents in the court and the copy of the same is given to the opposite side. CP does not survive and is accordingly dismissed.

  
( KULDIP SINGH )

Member (J)

  
( V.K. MAJOTRA )

Member (A)

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